

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

(36)

OA No. 886/94

New Delhi, this the 11th day of August, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN(A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

In the matter of:

Shri Puran Vanjani,
s/o Shri Nihal Chand
Head Travelling Tickets Examiner,
Northern Railway,
Sarai Rohilla Station,
New Delhi.

...Applicant
(By Advocate: Shri Madhok proxy for Sh. B.S. Mainee)

vs.

Union of India through:

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Bikaner.

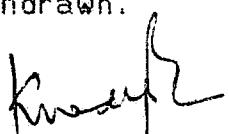
...Respondents

(By Advocate: None)

O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A):

Shri B.L. Madhok proxy for Shri B.S. Mainee, counsel
for applicants seeks permission to withdraw the O.A.
Permission granted and the O.A. is dismissed as
withdrawn.


(KULDIP SINGH)
MEMBER (J)


(S.R. ADIGE)
VICE CHAIRMAN (A)

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